NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'hle Member/TI	Dr. Ashok Kumar Mishra
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No.	T.P. No.	- urpose	Section 397 / 398	Name of the Parties M/s. / Mr. Charles Prabhakar & 2 Ors. Vs Evangelical Trust Association of South India
	TP 91/16			

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

I B. C. Thirvengadam J ADVOCATE FOR

RESPONDENTS 132

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RESPONDENTS 132

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S. M. Arm Suredn. K] For Adv for petition india.

Counsel for petitioner is present. M/s. Thiru & Thiru have filed vakalat for R-1 and R-2. He undertakes to file vakalat for R-5 and R-6. Shri Manjunath, Advocate, filed vakalat for R-3. R-4 is called, absent. R-4 is called, absent. R-4 is set ex-parte.

Petitioner is directed to serve copy of petition and annexures thereto to the counsels appearing for R-1,2,3,5 and 6.

List it on 01.09.2017.

MEMBER (J)

MEMBER (T)